

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This the 31ST day of **JANUARY, 2020**.

ORIGINAL APPLICATION NO. 855 OF 2019

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

1. Brahma Dev, aged about 55 years, son of Chhabbu, Resident of Mahuapur, Post Bhitirawat (Sahjanwa), District Gorakhpur and others.

.....Appicanst.

VERSUS

1. Union of India through its General Manager, N.E.R. Gorakhpur.
2. General Manager (P) 7 – N.E.R., Gorakhpur.
3. Deputy Chief Engineer N.E.R. area N.E.R. Gorakhpur.
4. Regional Railway Manager N.E.R. Gorakhpur

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : Shri Kamlesh Sharma

O R D E R

List revised.

2. None present for the applicants. Shri Kamlesh Sharma, learned counsel for the respondents is present.
3. On the last occasions also i.e., 26.09.2019 and 07.11.2019, no body appeared on behalf of the applicants.
4. It seems that the applicants have lost interest in pursuing the OA.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..